SHRI A. C. GUHA: Sir, this is an insinuation on the staff and I think this insinuation is not quite justified. Of course, Government is aware of the hardship of life; they are trying to ameliorate their conditions of living in those areas; accommodation is being provided and certain other amenities have also been provided and I think, subject to correction, that there are some local allowances also paid to them in some places.

SHRI GOVINDA REDDY: I have seen some frontier posts. The staff there is suffering terrible hardship. Would not the Government consider that these officers will be more truthful to their duties if they are kept above want?

SHRI A. C. GUHA: I think, Sir, that I have also seen some of the frontier posts and I have also been in contact with the staff. The officers of our Department have been frequently going to those areas. Government is quite conversant with the conditions obtaining.

SHRI H. C. MATHUR: What is the attitude of the Portuguese Government in this matter?

SHRI A. C. GUHA: I think, Sir, I can generally say that we are not getting the expected co-operation, but as it concerns another Government it is not fair for me to say anything about that matter.

[For answer to Question No. 139 vide column 809 supra.]

TECHNICAL EXPERTS FOR INDIA UNDER THE COLOMBO PLAN

- *140. SHRI B. C. GHOSE: Will the Minister for FINANCE be pleased to state:
- (a) how many experts had been asked for and actually received under the Technical Cooperation Scheme of the Colombo Plan, and what are the subjects in which each of them possesses expert knowledge; and
- (b) how many other experts have come to India on the invitation of the Government of India indicating;

- (i) the subjects in which they have expert knowledge; and
- (ii) the agencies through which their services have been secured?

THE DEPUTY MINISTER FOR FINANCE (SHRI M. C. SHAH): (a) A request for 52 experts was made and to-date 34 have been made available. Two statements giving the required information are placed on the Table of the House. [See Appendix V, An-nexure Nos. 37 and 38.]

- (b) (i) and (ii). A statement is laid on the Table of the House. *[See* Appendix V, Annexure No. 39.]
- SHRI B. C. GHOSE: Referring to the page about Food and Agriculture Organization experts, would the hon. Minister kindly tell us as to why there are four experts brought in for the use, maintenance and repair of agricultural machinery in U.P.?
- SHRI M. C. SHAH: Because the State Government required them.
- SHRI B. C. GHOSE: There are three experts for population studies. What have they done so far?
- SHRI M. C. SHAH: Whenever we get a request from the State Government or from any other institution or from any Ministry of the Central Government, we immediately forward that request to these organizations for the supply of those experts.
- SHRI B. C. GHOSE: Are population studies being made on a State basis? Is the Central Government taking no interest in that?
- SHRI M. C. SHAH: As I have stated, whenever any Ministry of the Central Government makes a request to the Finance Ministry, we just send that on and arrange to get the expert.
- SHRI B. C. GHOSE: Then there is an expert brought in for studying possibilities of marketing of products of cottage industries in the United States of America and other foreign coun-